

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No 333/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Bhabesh Majumdar & Anr. -Versus- Vostak Distributors Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	ARNAB CHAKRABORTY	Petitioner	<i>[Signature]</i>
2.	ABHIJIT K DUTTA	- R-①	<i>[Signature]</i> (A Chakraborty) 04/10/17
3.	PRAGYA BHOWNICK	R-2	<i>[Signature]</i> -04/10/17 Bhownick 04/10/17
4.	PRASENJIT SAHA	R-3	<i>[Signature]</i> 04/10/17
5.	Susanta Dutta Adv.	R 4,7,14	<i>[Signature]</i> 04/10/17
6.	Syamantak Banerjee Adv.		
7.	S. Banerjee Adv.	R-9	04/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 4, 7,  
9 and 14 are present.



Petitioners and respondents are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List the matter on 24/11/2017.

sd/-

(Jinan K.R.)  
Member (J)

sd/-

(Vijai Pratap Singh)  
Member (J)

No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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1. ARNAB CHAKRABORTY

2. ABHIJIT K DUTTA

3. PRAGYA BHOWMICK

4. PRASANT SARKAR

5. Subrata Das  
2. Pratik Das

6. Subrata Das